

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:237
ANSWERED ON:05.08.2003
REVIEW OF FUNCTIONING OF CAPART
SHYAMA SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether most of the funds allocated by the CAPART to non-Governmental Organisations for rural development have been found misused;
- (b) if so, whether the Government propose to review the functioning of CAPART and to bring transparency;
- (c) if so, the details thereof; and
- (d) if not, the reasons, therefore?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (d): A Statement is laid on the Table of the House.

Statement as referred to in reply to Lok Sabha Starred Question No.237 to be answered on 5th August, 2003.

(a) No Sir. CAPART has a system of monitoring the evaluation of projects funded by it through the empanelled external Project Evaluators; it also has a system of mid-term appraisal of post-completion evaluation system to ensure proper functioning of projects and utilisation of funds.

(b) to (d): A Committee has been formed by the Ministry of Rural Development to review the performance and functioning of CAPART in the light of changing needs, priorities and working conditions, and submit its recommendations in regard to CAPART's role and functioning in the coming years, its organisational structure, administrative/financial procedures and related issues.